

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1147 /97.

Between:

Date of Order: 24-9-97.

D. Ailaiah,

and

.. Applicant.

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dept.of Telecommunications,
Govt.of India, Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist.
Dept.of Telecommunications, Govt.of India,
Karimnagar-1.
3. The Sub Divisional Officer, Telecom, *Peddapalli*
Sub Division,
Dept.of Telecommunications, Karimnagar Dist.

.. Respondents.

For the Applicant: Mr. P.Naveen Rao, Advocate.

For the Respondents: Mr. *V.Raseswar Rao*, Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER (ADMIN)

The Tribunal made the following Order:-

At the request of Mr. *V.Raseswar Rao* learned counsel for the respondents, the case may be listed after two weeks to enable him to file an appropriate reply. He waives the notice.

List it on 15-10-97.

/ If any work is available in the meanwhile and if the applicant is willing he shall be engaged.

 *[Signature]*
Deputy Registrar

-2-

1147

O.A. 1143 to 1148/97.

To

1. The Chief General Manager,
Telecommunications, A.P. Circle,
Dept. of Telecommunications,
Govt. of India, Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist.
Dept. of Telecommunications, Govt. of India,
Karimnagar-1.
3. The Sub Divisional Officer, Telecom, *Peddapalli*
Sub Division, Dept. of Telecommunications,
Dept. of Telecommunications, Karimnagar-Dist.
4. One copy to Mr. P. Naveen Rao, Advocate, CMT. Hyd.
5. One copy to Mr. *V. Rajeswar Rao* Adml. CGSC. AT. Hyd.
6. One spare copy.

pvm.

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

DATED:- 24/10/97

I Court.

ORDER/JUDGMENT.

ORDER BY

APPROVED BY

M.A.,/RA.,/C-A.No..

CENTRAL ADMINISTRATIVE TRIBUNAL
in HYDERABAD

O.A.No.

1147/97

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed list on 15/10/97

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No. order as to costs.

